

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 20.08.2020**

<b>1ST SESSION AT 11.AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>HEARING</b>	<b>HEARING</b>
1) O.S 710/2008	11) O.S 360/2014
2) O.S 432/2009	12) O.S 792/2019
3) O.S 574/2009	13) O.S 906/2019
4) O.S 588/2009	14) O.S 980/2019
5) O.S 614/2009	15) O.S 1176/2019
6) O.S 884/2009	16) O.S 1418/2019
7) O.S 1080/2009	17) O.S 1538/2019
8) O.S 94/2011	18) O.S 686/2004
9) O.S 148/2012	19) O.S 550/2019
10) O.S 976/2013	<b>ARGUMENT</b>
	20) O.S 1556/2013

S/d.  
IInd Additional Civil Judge,  
Bengaluru Rural District, Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.